

In the National Company Law Tribunal, New Delhi
Registrar

Appeal. No. 487/252/ND/2018

SECTION OF THE COMPANIES ACT, 2013: 252

In the matter of:

M/s Agrim Fabrication Pvt. Ltd.

.....**Appellant**

VS.

Registrar of Companies

.....**Respondent**

Order delivered on 16.7.2018

Coram: Shiv Ram Bairwa, Registrar

For Appellant (s) : None Appeared

For Respondent(s) : Shri Shobhit Srivastava, Deputy ROC

For Income Tax Department : Ms. Easha Kadian, Advocate for Ms. Lakshmi Gurung
Standing counsel for Income Tax Department

ORDER

No reply has been received from Income Tax Department and ROC.

The Registrar of Companies and Income Tax Department are directed to file reply to the appeal within two weeks.

List the matter on 2.8.2018.

Sd/-
(Shiv Ram Bairwa)
Registrar